

Serial No. of Order	Date of Order	Order with Signature	
3	21.4.94	<p>In this application the applicants have moved to for regularisation of their services. Under the Respondents, who are Indian Council of Medical Research, Director General of Health Services and Director, Malaria Research Centre. The Respondents on their Counter have taken to the stand that Indian Council of Medical Research is a registered organization and it does not come under the jurisdiction of the Tribunal. In view of this learned Counsel for the petitioners have filed a memo dated 16.4.94 seeking withdrawal of their original application. The application is therefore disposed of as withdrawn. No costs.</p> <p style="text-align: right;"><i>Vice-Chancellor</i></p>	<p>Order H. 28.8.95</p> <p>Notice sent to all resps by regd post office</p> <p>Date 30/8 1995</p> <p>30.08.95</p> <p>A.D. 68000 R-1 & R-2 100 returned MS-U-B. Mahapatra, A.S.L. was billed his appearance memo book all resps.</p> <p>Counter not billed for business orders.</p> <p>Date 27/9</p> <p>Register Order dt 20.10.95</p> <p>Counter by four weeks.</p> <p>Registration Counter no. 6 for further orders</p> <p>Regd 20/10/95</p>